

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 217
TO BE ANSWERED ON 15TH DECEMBER, 2017**

PM DIALYSIS PROGRAMME

**217. SHRI HARISHCHANDRA CHAVAN:
SHRIMATI RAMA DEVI:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Pradhan Mantri National Dialysis Programme (PMDP) has been implemented in the country and if so, the details thereof along with the number of beneficiaries, State-wise including Maharashtra;
- (b) whether the number of dialysis machines in the country is lesser than the actual requirement and if so, the details thereof;
- (c) whether the Government is providing any financial assistance to increase the number of dialysis machines;
- (d) if so, the details thereof, State-wise including Bihar; and
- (e) the steps taken/being taken by the Government to effectively implement PMDP in the country?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): Pursuant to announcement in Union Budget 2016-17 regarding starting of a National Dialysis Programme under the National Health Mission (NHM) in PPP mode, the 'Pradhan Mantri National Dialysis Programme' was rolled out in 2016. Guidelines for 'Pradhan Mantri National Dialysis Programme' including model Request for Proposal (RFP) from the private providers have been issued. As per the guidelines, the private partner is envisaged to provide medical human resource, dialysis machine along with Reverse Osmosis (RO) water plant infrastructure, dialyzer and consumables, while the space, power, and water supply within District Hospitals would be provided by the State Government. Support under NHM is provided to State/UTs for provision of free dialysis services to the poor. As per reports received from States including Maharashtra, the number of operational machines and the number of beneficiaries who availed the services from 1st April 2016 to 31st July 2017 is at Annexure-I.

(b): Such information is not maintained at central level.

(c) to (e): Public Health and Hospitals being a State subject, financial and technical support under NHM is being provided to States/UTs for strengthening of their healthcare system including for dialysis services in District Hospitals/public health facilities, based on the proposals received from State/UT governments in their Programme Implementation Plans. The State-wise detail of approvals given for implementation of NHM for Pradhan Mantri National Dialysis Programme including Bihar is at Annexure-II.

Annexure -I

| STATE/UT | From 1st April 2016 to 31st July, 2017 | |
|----------------------|--|---|
| | Total Operational machines | Number of patients who availed services |
| Andhra Pradesh | 421 | 3930 |
| Arunachal Pradesh | 0 | 0 |
| Assam | 0 | 0 |
| Bihar | 72 | 2127 |
| Chhattisgarh | 4 | 266 |
| Goa * | 13 | 5860 |
| Gujarat | 869 | 35089 |
| Haryana**** | 40 | 358 |
| Himachal Pradesh**** | 26 | 393 |
| Jammu & Kashmir | 35 | 4971 |
| Jharkhand** | 17 | 478 |
| Karnataka | 159 | 17252 |
| Kerala | 343 | 9229 |
| Madhya Pradesh***** | 160 | 815 |
| Maharashtra | 135 | 4083 |
| Manipur | 20 | 507 |
| Meghalaya*** | 3 | 27 |
| Mizoram | 4 | 253 |
| Nagaland | 3 | 58 |
| Odisha | 26 | 3864 |
| Punjab | 64 | 5591 |
| Rajasthan | 29 | 949 |
| Sikkim | 5 | 41 |
| Tamil Nadu**** | 353 | 8174 |
| Telangana | 60 | 2070 |
| Tripura | 18 | 492 |
| Uttarakhand | 36 | 5396 |
| Uttar Pradesh | 60 | 1180 |
| West Bengal* | 253 | 42096 |
| A& N Islands | 12 | 1914 |
| Chandigarh* | 3 | 15 |
| D & N Haveli | 8 | 194 |
| Daman & Diu* | 7 | 40 |
| Delhi | 60 | 8742 |
| Lakshadweep* | 0 | 8 |
| Puducherry**** | 16 | 10529 |
| All India | 3334 | 176991 |

Source: State reports

* Data till May 2017; **Data till August, 2017; ***Data till June 2016; ****Reports are provisional; ***** Data till October, 2017

Annexure-II

| S. No | State/UT | Total Amount Approved in 2016-17 (Rs in Lakhs) |
|-------|-------------------|---|
| 1 | Andhra Pradesh | 1170 |
| 2 | Arunachal Pradesh | 100 |
| 3 | Assam | 360 |
| 4 | Bihar | 2000 |
| 5 | Chhattisgarh | 600 |
| 6 | Goa## | 499 |
| 7 | Gujarat | 300 |
| 8 | Haryana | 400 |
| 9 | Himachal Pradesh | 100 |
| 10 | Jammu & Kashmir | 200 |
| 11 | Jharkhand | 630 |
| 12 | Karnataka | 2000 |
| 13 | Kerala | 40 |
| 14 | Madhya Pradesh | 1874.64 |
| 15 | Maharashtra | 673.41 |
| 16 | Manipur# | 115.2 |
| 17 | Meghalaya | 100 |
| 18 | Mizoram## | 0 |
| 19 | Nagaland | 46.74 |
| 20 | Odisha | 200 |
| 21 | Punjab | 100 |
| 22 | Rajasthan | 500 |
| 23 | Sikkim | 25 |
| 24 | Tamil Nadu | 425.99 |
| 25 | Telangana | 140 |
| 26 | Tripura | 192 |
| 27 | Uttarakhand | 400 |
| 28 | Uttar Pradesh | 1051.2 |
| 29 | West Bengal | 737 |
| 30 | A& N Islands | 0 |
| 31 | Chandigarh | 0 |
| 32 | D & N Haveli | 0 |
| 33 | Daman & Diu | 0 |
| 34 | Delhi | 300 |
| 35 | Lakshadweep | 0 |
| 36 | Puducherry### | 45.00 |
| | Total | 15325.2 |

#Approval for Operationalisation of Dialysis Unit at RIMS, JNIMS and Private Hospitals through PPP Model
##State was approved 4 Dialysis machines previously. 2 functional in Aizawal and 2 would be functional in DH Lunglei.

General Hospital